

**General Order No. 145 /2021**

As per the direction of Hon'ble Inspecting Judge of the Judgeship of Vaishali and in view of Hon'ble Court's letter no. 35870-35906/A.D.Misc./IV-71-2020 dated 18.08.2021 regarding functioning of the Courts through Physical Mode alongwith Virtual Mode, duty of Judicial Officers are hereby assigned for the purpose of proceeding of the Courts in Physical Mode as well as in Virtual Mode in Vaishali Judgeship for taking up of all categories of cases and all types of matters including recording of evidence and final hearing from 23.08.2021 till further order as follows :-

Sl No.	Name and Designation of the Officers	Day and duration of Physical Court 10.30 A.M. to 1.30 P.M. with half hour recess from 1.30 P.M. to 02.00 P.M. and from 2.00 P.M. to 4.30 P.M.	Day and duration of Virtual Court from 10.30 A.M. to 1.30 P.M. with half hour recess from 1.30 P.m. to 02.00 P.M. and from 2.00 P.M. to 4.30 P.M.
01.	Sri Chandra Prakash Singh, District & Sessions Judge	Every Working Monday and Thursday	Every Working Tuesday, Wednesday, Friday & Saturday
02.	Sri Shiv Kumar Shukla, Principal Judge, Family Court	Every Working Monday and Thursday	Every Working Tuesday, Wednesday, Friday & Saturday
03	Sri Rakesh Kumar Mishra, A.D.J. 1 <sup>st</sup>	Every Working Monday and Thursday	Every Working Tuesday, Wednesday, Friday & Saturday
04	Sri Udaywant @ Udayvant Kumar, A.D.J. 2 <sup>nd</sup>	Every Working Monday and Thursday	Every Working Tuesday, Wednesday, Friday & Saturday
05	Sri Anuj Kumar Jain, A.D.J. 3 <sup>rd</sup>	Every Working Monday and Thursday	Every Working Tuesday, Wednesday, Friday & Saturday
06	Sri Ashutosh Kumar Jha, A.D.J. 6 <sup>th</sup>	Every Working Tuesday and Friday	Every Working Monday, Wednesday, Thursday and Saturday
07	Sri Sudhakar Pandey, A.D.J. 8 <sup>th</sup>	Every Working Tuesday and Friday	Every Working Monday, Wednesday, Thursday and Saturday
08	Sri Vijay Krishna Singh, A.D.J. 9 <sup>th</sup>	Every Working Tuesday and Friday	Every Working Monday, Wednesday, Thursday and Saturday
09	Sri Praveen Kr. Singh "Srinet", A.D.J. 10 <sup>th</sup>	Every Working Tuesday and Friday	Every Working Monday, Wednesday, Thursday and Saturday
10	Sri Ashutosh Roy, A.D.J. 11 <sup>th</sup>	Every Working Wednesday and Saturday	Every Working Monday, Tuesday, Thursday and Friday
11	Ms. Protima Parihar, A.D.J. 5 <sup>th</sup>	Every Working Wednesday and Saturday	Every Working Monday, Tuesday, Thursday and Friday

Contd....P/2

Sl No.	Name and Designation of the Officers	Day and duration of Physical Court 10.30 A.M. to 1.30 P.M. with half hour recess from 1.30 P.M. to 02.00 P.M. and from 2.00 P.M. to 4.30 P.M.	Day and duration of Virtual Court from 10.30 A.M. to 1.30 P.M. with half hour recess from 1.30 P.M. to 02.00 P.M. and from 2.00 P.M. to 4.30 P.M.
12	Sri Sanjay Kumar Rai, A.D.J. 7 <sup>th</sup>	Every Working Wednesday and Saturday	Every Working Monday, Tuesday, Thursday and Friday
13	Sri Ghanshyam Singh, A.D.J. 12 <sup>th</sup>	Every Working Wednesday and Saturday	Every Working Monday, Tuesday, Thursday and Friday
14	Smt. Ranjula Bharti, A.D.J. 13 <sup>th</sup>	Every Working Wednesday and Saturday	Every Working Monday, Tuesday, Thursday and Friday
15	Sri Prem Chandra Verma, C.J.M.	Every Working Monday and Thursday	Every Working Tuesday, Wednesday, Friday & Saturday
16	Sri Shaktidhar Bharti, Sub-Judge 10 <sup>th</sup> -cum-A.C.J.M. 9 <sup>th</sup>	Every Working Monday and Thursday	Every Working Tuesday, Wednesday, Friday & Saturday
17	Sri Rameshwar Mishra, Sub-Judge 16 <sup>th</sup> -cum-A.C.J.M. 15 <sup>th</sup>	Every Working Monday and Thursday	Every Working Tuesday, Wednesday, Friday & Saturday
18	Smt. Smita Raj, Sub-Judge 4 <sup>th</sup> -cum-A.C.J.M. 3 <sup>rd</sup>	Every Working Monday and Thursday	Every Working Tuesday, Wednesday, Friday & Saturday
19	Ms. Jyoti Chandan, Munsif 1 <sup>st</sup>	Every Working Tuesday and Friday	Every Working Monday, Wednesday, Thursday and Saturday
20	Ms. Apurva Nayak, J.M. 1 <sup>st</sup> Class	Every Working Tuesday and Friday	Every Working Monday, Wednesday, Thursday and Saturday
21	Ms. Shobha, J.M. 1 <sup>st</sup> Class	Every Working Tuesday and Friday	Every Working Monday, Wednesday, Thursday and Saturday
22	Ms. Anjali Nag, J.M. 1 <sup>st</sup> Class	Every Working Tuesday and Friday	Every Working Monday, Wednesday, Thursday and Saturday
23	Ms. Sobhana Swetanki, J.M. 1 <sup>st</sup> Class	Every Working Wednesday and Saturday	Every Working Monday, Tuesday, Thursday and Friday
24	Ms. Kumari Priyanka, J.M. 1 <sup>st</sup> Class	Every Working Wednesday and Saturday	Every Working Monday, Tuesday, Thursday and Friday
25	Ms. Vandana, J.M. 1 <sup>st</sup> Class	Every Working Wednesday and Saturday	Every Working Monday, Tuesday, Thursday and Friday
26	Ms. Priti Roy, J.M. 1 <sup>st</sup> Class	Every Working Wednesday and Saturday	Every Working Monday, Tuesday, Thursday and Friday

The filing of any types of applications / petitions / cases by learned advocates and litigants shall be done through Physical and Online only on dedicated e-mail ID as provided earlier for this Judgeship during the period of 10.30 A.M. to 01.00 P.M.

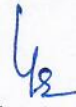
The System Officer and the System Assistants of this Judgeship shall ensure flawless uninterrupted hearing of matters via Video Conferencing under the supervision of the Nodal officer, Vaishali at Hajipur.

Further, all members of the Bar and stakeholders are requested to avoid congregation in the Court premises and further, learned PP, DPO, APPs, SPPs, APOs as well as learned Advocates are also requested to participate in virtual Court proceeding through electronic mode from their places as they deem fit.

All Judicial Officers, staffs, learned Advocates, Advocate Clerks and litigants are hereby requested/directed to ensure wearing face mask and maintain social distancing during Court hours. All members of District Bar Association, Vaishali at Hajipur are hereby also requested to ensure the entries of only those litigants whose physical presence are required by the Courts.

The Incharge Administration / Nazir, Civil Court, Vaishali at Hajipur shall ensure proper sanitization of Court rooms, Court Offices, Chambers and other area of Court premises on all working days without fail from 01.30 P.M. to 02.00 P.M. and further the Incharge Administration / Nazir, Head Clerk and Nayab Nazir, Civil Court, Vaishali at Hajipur shall ensure minimum footfall in Court premises and avoid congregation as well.

Inform all concerned.

  
District & Sessions Judge,  
Vaishali at Hajipur.  
21.-08-2021.